COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 173 OF 2016 &
IA NO. 373 OF 2016

Dated : 7th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Mr. Rama Shanker Awasthi … Appellant(s)
Vs.
Lanco Anpara Power Ltd. & Ors. … Respondent(s)

Counsel for the Appellant(s) : Mr. Shubham Arya
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Shruti Dass for R-1
Mr. Rajiv Srivastava for R-2/UPPCL

Mr. C.K. Rai
Mr. Umesh Prasad for R-3

ORDER

Mr. C.S. Vaidyanathan, learned senior counsel appearing for Respondent No.1 seeks ten days time to file additional written submissions on the locus of the Appellant. He may file the same on or before 17.11.2016 after serving copy on the other side. Thereafter, rejoinder submissions may be filed on or before 23.11.2016 after serving copy on the other side.

List the matter for further hearing on ***24.11.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt